

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.21916/2018

(Arising out of impugned final judgment and order dated 25-01-2018 in SPLA No.1036/2005, 1040/2005, 1041/2005 and 1042/2005 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

PREM KUMAR SRIVASTAVA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.100316/2018-CONDONATION OF DELAY IN FILING and IA No.100319/2018-CONDONATION OF DELAY IN REFILING)

Date : 30-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Bharat Sangal, AOR
Mr. R.R. Kumar, Adv.
Ms. Babita Kushwaha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the petitioners
and perused the relevant material.

Delay condoned.

Issue notice.

Tag with special leave petition (C) No.10739/2018.

(POOJA ARORA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER